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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

15.11.2017

O.A./260/738/2012
 ON MEMO

MANMOHAN SETHY
 -V/S-
 M/O RAILWAYS

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S.K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Mr. S.K. Nayak, Ld. Panel Counsel for the Official Respondents submitted that the prayer of the applicant has met by the Respondents and the O.A. has become infructuous. Mr. D.K. Mohanty, Ld. Counsel appearing for the applicant has no objection to this. In view of the above, the O.A. is disposed of being infructuous.</p> <p style="text-align: center;"> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: center;">kb</p> <p style="text-align: right;"> (SUSHSANTA KUMAR PATTNAIK) MEMBER (J)</p>